COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 215 OF 2016 & IA NO. 465 OF 2016 AND APPEAL NO. 283 OF 2016 & IA NO. 581 OF 2016

Dated: 22nd October, 2018

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson

Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

APPEAL NO. 215 OF 2016 & IA NO. 465 OF 2016

UJVN Ltd. Appellant(s)

Vs.

Uttrakhand Electricity Regulatory Commission & Ors. Respondent(s)

Counsel for the Appellant(s) : Mr. Amit Anand Tiwari

Ms. Harshal Gupta

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan for R.1

Mr. Pradeep Misra

Mr. Manoj Kr. Sharma for R-2

APPEAL NO. 283 OF 2016 & IA NO. 581 OF 2016

UJVN Ltd. Appellant(s)

Vs.

Uttrakhand Electricity Regulatory Commission & Anr. Respondent(s)

Counsel for the Appellant(s) : Mr. Amit Anand Tiwari

Ms. Harshal Gupta

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan for R.1

Mr. Pradeep Misra

Mr. Manoj Kr. Sharma for R-2

<u>ORDER</u>

As agreed by learned counsel for the parties, list the matter for hearing on <u>18.12.2018.</u>

(S. D. Dubey)
Technical Member

(Justice Manjula Chellur) Chairperson